

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO.IV, NEW DELHI.**

Appeal No. 155/252/PB/2018

In the matter of:

Sunshine Textiles Pvt. Ltd.

...Appellant

Vs.

Registrar of Companies

...Respondent

SECTION: Under Section 252

Order delivered on 06.06.2018

CORAM

**DR. DEEPTI MUKESH
HON'BLE MEMBER(J)**

For Appellant
For Respondent
Stdng. Counsel for ITD

Mr. N. K. Sharma, Adv.
Mr. Manish Raj, CP for ROC, Delhi
Ms. Lakshmi Gurung with Mr. Rajat
Nagar, Adv.

ORDER

Ld. CS for the appellant company undertakes to file details of the property owned by the company as well as balance sheets and bank details of the company from the date of striking off i.e 2008 onwards, on or before next date of hearing with the copy in advance to the other side. For further consideration on 19th July, 2018.

Ritu Sharma


**(DR. DEEPTI MUKESH)
MEMBER(JUDICIAL)**